#### BEFORE THE NATIONAL COMPANY LAW TRIBUNAL,

### **KOLKATA BENCH**

Case No CP (IB) No. 312/KB/2018

and

In the matter of:

M/s JECO AGROVET PVT. LTD....Operational CreditorM/s AMRIT AGROVET PVT. LTD....Corporate Debtor

List of Creditors, under Regulation 13(1) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016, by Uttam Sarkar, Interim Resolution Professional under Insolvency and Bankruptcy Code 2016.

 The Petition for Corporate Insolvency Resolution Process of M/s Amrit Agrovet Private Limited [CIN U01409WB2005PTC105500] made by M/s JECO Agrovet Private Limited under section 9 read with rule 6 of the Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules 2016 was admitted by the Hon'ble National Company Law Tribunal, Kolkata Bench by order dated 12.03.2020 appointing Uttam Sarkar Registration No IBBI/IPA-001/IP-P01154/2018-19/11833 as the Interim Resolution Professional for ascertaining the particulars of creditors and convening a meeting of Committee of Creditors for evolving a resolution plan. as intimated by mail from the Registrar, National Company Law Board, Kolkata Bench on 17.03.2020.

2. Interim Resolution Professional, in compliance with Regulation 13(2)(d) Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016, submits a list of Creditors along with the amount claimed, claims admitted, Security Interest in respect of claim. The list of Creditors is enclosed as Annexure 'A-1'.

Place: Kolkata

Date: 29.10.2020.

(Uttam Sarkar)

# Registration No IBBI/IPA-001/IP-P01154/2018-19/11833

## INTERIM RESOLUTION PROFESSIONAL

In the matter of CIRP of

#### M/s Amrit Agrovet Private Limited

...Corporate Debtor

## Annexure 'A-1'

# M/s Amrit Agrovet Private Limited

# List of creditors as on 29.10.2020

Sl	Name of	Amount	Amount	Security interest, in respect of
No	the	claimed	admitted	
	Creditor		(Amount in	such claim (In Rupees)
		Creditor	Crores)	
		(Amount		
		in G		
i	A	Crores)	<b>D</b> 10.00	
1	Axis	Rs 19.63	Rs 19.63	Primary Security
	Bank			Hypothecation on entire current
	Limited			assets (both present and future)
				and entire movable fixed assets
				of the firm.
				As stated by Creditor in Form C,
				No latest stock statement and
				audited Balance Sheet is
				available. Hence the value of the
				Primary Security could not be
				determined
				<u>Collateral Security</u>
				1. Rs 1.49 cores as value of
				Leasehold right of Industrial
				Plot No. GI-514 situated at
				RIICO Industrial area, Bhiwadi,
				District: Alwar, Rajasthan.
				2. Freehold land & building at
				Asand Road, Vill Khera
				Khemavati Tehsil Safidon,
				Haryana.(area : 11 kanal 17
				marlas 2 Sarsai or 7177 Sqyd , ) –
				Sold under SARFAESI Act.

Place: Kolkata Date: 29.10.2020

(Uttam Sarkar)

INTERIM RESOLUTION PROFESSIONAL Registration No. IBBI/IPA-001/IP-P01154/2018-19/11833.